

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(CAA)-168(PB)/2017**

**IN THE MATTER OF:**

Religare Capital India Limited And  
Religare Enterprises Limited

.... Applicant/Petitioner

**Order under Section 230-232**

**Order delivered on 10.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

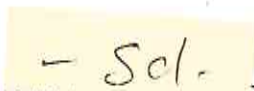
For the Applicant/Petitioner : Mr. Virendra Ganda, Sr. Advocate  
Mr. Dheeraj Nair, Mr. Kunal Chaturvedi & Mr.  
Divyam Agarwal, Advocates

For Official Liquidator : Mr. Prabhanshu Gupta, Company Prosecutor

For ROC/RD, Delhi : Mr. Manish Raj, Company Prosecutor

**ORDER**

Arguments heard. Order reserved.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

10.10.2017  
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